

- (6) A copy of the Notification No. S.O. 69(E) (Hindi and English versions) published in Gazette of India dated the 30th January, 1997 directing that the powers exercisable by the Central Government in respect of minerals specified in First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 shall be exercisable by the concerned State Government with immediate effect, issued under sub-sections (2) of section 7 and 8 of the said Act.

[Placed in Library. See No. LT 1909/97]

Report of Comptroller and Auditor General of India for the Year March, 1996 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): On behalf of Shri P. Chidambaram, I beg to lay on the Table—

- (1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India—Union Government (No. 1 of 1997)—for the year ended the 31st March, 1996 (Accounts of the Union Government) (Civil).

[Placed in Library. See No. LT 1910/97]

- (ii) Report of the Comptroller and Auditor General of India—Union Government (No. 9 of 1997) for the year ended the 31st March, 1996 (Railways).

[Placed in Library. See No. LT 1911/97]

- (iii) Report of the Comptroller and Auditor General of India—Union Government (No. 2 of 1997) for the year ended the 31st March, 1996 (Civil).

[Placed in Library. See No. LT 1912/97]

- (iv) Report of the Comptroller and Auditor General of India—Union Government (No. 3 of 1997) for the year ended the 31st March, 1996—Performance Reviews of Centrally Sponsored Schemes (Civil).

[Placed in Library. See No. LT 1913/97]

- (v) Report of the Comptroller and Auditor General of India—Union Government (No. 4 of 1997) for the year ended the 31st March, 1996 (Other Autonomous Bodies).

[Placed in Library. See No. LT 1914/97]

- (2) A copy of the Appropriation Accounts (Union Government) Civil for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT 1915/97]

- (3) A copy of the Finance Accounts (Union Government) for the year 1995-96 (Hindi and English Versions).

[Placed in Library. See No. LT 1916/97]

- (4) A copy of the Appropriation Accounts, Indian Railways, for the year 1995-96, Part-I Review (Hindi and English versions).

[Placed in Library. See No. LT 1917/97]

- (5) A copy of the Appropriation Accounts, Indian Railways for the year 1995-96, Part-II-Detailed Appropriation Accounts (Hindi and English versions).

[Placed in Library. See No. LT 1918/97]

- (6) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government, Railways, for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT 1919/97]

Notifications Under Railway Protection Force Act 1957, Review and Annual Report of the Indian Finance Corporations Ltd., New Delhi for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): I beg to lay on the Table—

- (1) A copy of the Railway Protection Force (Second Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 151(E) in Gazette of India dated the 15th March, 1997, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

[Placed in Library. See No. LT 1920/97]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1921/97]

- (b) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.